GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION

LOK SABHA

UNSTARRED QUESTION NO.: 3068

(TO BE ANSWERED ON THE 18th December 2025)

INCREASE IN AIRFARE DURING FESTIVE SEASONS

3068. SHRI IMRAN MASOOD Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether the Government is aware that airlines significantly increase airfares during festivals making it difficult for the general public to avail air services during such periods and if so, the details thereof;
- (b) the extent to which airfare was increased in October 2025 on account of Diwali and other festivals as compared to normal days; and
- (c) the details of airfare for flights operating to all airports in Uttar Pradesh and Bihar from January to October 2025?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): A general moderation in fares was observed across most of the sectors due to deployment of 1750 additional flights by scheduled domestic airlines across 100 sectors in the country during the festival season in October, 2025 to meet the high demand due to proactive engagement by the Government.;

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Airfares are not subject to regulation by the Government and airlines have the flexibility to determine their airfares based on their operational needs, while adhering to Rule 135 of the Aircraft Rules, 1937. The pricing of airfares is subject to dynamic fluctuations influenced by the fundamental economic forces of supply and demand. Various determinants such as current seat occupancy, fuel costs, aircraft capacity, seasonal fluctuations and other relevant factors significantly impact airline ticket pricing.;

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In a deregulated aviation market, where the government does not control airfares, the month wise data is not being maintained for flights to various airports and cities in the country.
